

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section)** Civil Secretariat,  
Jammu/Srinagar.

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**Subject:-** Appointment of Law Officers for the Srinagar wing of High Court of Jammu and Kashmir and Ladakh.

**Government Order No: 5867 - JK(LD) of 2021.**

**Dated: 22 - 12 - 2021.**

Sanction is hereby accorded to appointment of following Advocates as Law Officers in the Srinagar wing of High Court of Jammu and Kashmir and Ladakh with designation as shown against each:-

S.No.	Name of the Law Officer S/Shri	Designation
1.	Mohammad Yousuf Bhat	Senior Additional Advocate General
2.	Satinder Singh Kala	Additional Advocate General
3.	Avtar Singh Sodhi	Deputy Advocate General
4.	Muzaffar Ahmad Kirmani	Government Advocate
5.	Illyas Nazir Laway	Government Advocate
6.	Rekha Wangnoo	Government Advocate
7.	Insha Haroon	Government Advocate

**Note:-** The retainership of the Law Officer/Government Advocate figuring at S.No. 4 shall be drawn against the available post of Deputy Advocate General.

The above said appointments shall be:-

- i. governed by the terms and conditions as envisaged in Government Order No. 1906-LD(A) of 2015 dated 22-06-2015, Government Order No 2327-LD(A) of 2017 dated 16-06-2017, Government Order No 2328-LD(A) of 2017 dated 16-06-2017 and Government Order No 3378-LD(A) of 2019 dated 16-09-2019 and other orders issued in this behalf;
- ii. for a period of one year which shall be extended subject to satisfactory performance of the Advocate;

*AS/Secy*

- iii. subject to the production of documents related to eligibility prescribed in Notification SRO 98 of 2016 dated 24-03-2016; and
- iv. subject to orders passed in WP(C) PIL No 6 of 2021, titled Sushil Chandel Vs Union Territory of Jammu and Kashmir and others.

**By Order of the Hon'ble Lieutenant Governor.**

**Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated:- 22 -12-2021.**

No: Law-STCL/13/2021-10.

Copy to the:-

1. Learned Advocate General, Jammu and Kashmir, Jammu.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K, Jammu.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
6. Director Information, J&K, Jammu.
7. Director Litigation Jammu/Kashmir.
8. Director, Archives, Archaeology and Museums, J&K, Jammu/Srinagar.
9. Director Finance, Department of Law, Justice & P.A.
10. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
11. Administrative Officer, office of Ld. Advocate General, J&K. He is requested to allow the aforesaid Advocates to join only after the production of documents relating to eligibility prescribed in notification SRO 98 of 2016 dated 24-03-2016.
12. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of Secretary.
13. Concerned Law Officers.
14. Incharge website of the Department of Law, Justice and Parliamentary Affairs.
15. Government Order File.
16. Concerned File.

  
**(Ashish Gupta)**

Additional Secretary to Government

